

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 228
123(ND)/11
RA-14/2023

IN THE MATTER OF:

M/s. MMTC Ltd.

... **Applicant/Petitioner**

Versus

M/s. Indian Commodity Exchange Ltd.

... **Respondent**

Under Section: 397-398

Order delivered on 09.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr Hitendra Nath Rath, Advocate

For the Respondent : Mr. Prithvi Sidhu, Ms. Shalaka Garg, Advocates
for Respondent No.2 in RA-14/2023.
Mr. Jayant Bajaj, Appearance on behalf of
Respondent No. 1

ORDER

Due to paucity of time, the matter is re-notified to 12.01.2024.

Sd/-
(COURT OFFICER)